

**Central Administrative Tribunal  
Jaipur Bench, Jaipur**

**C.P. No. 46/2020  
O.A. No. 415/2019**

Date of decision: 23.09.2020

**Hon'ble Mr. Dinesh Sharma, Member (A)  
Hon'ble Smt. Hina P. Shah, Member (J)**

Surjeet Singh S/o Shri Ishwar Singh Taneja, aged about 51 years, R/o 267/547, Sector-26, Pratap Nagar, Sanganer, Jaipur-302033 (Raj.) Working in the department of Income tax. Mobile no.9911691199.

...Petitioner.

(By Advocate: Shri Amit Mathur)

Versus

1. Dr. Ajay Bhushan Prasad Pandey, Secretary, Ministry of Finance, Department of Revenue, North Block, New Delhi-110001.
2. P.C.Mody, Chairman, Central Board of Direct Taxes, Ministry of Finance, Department of Revenue, North Block, New Delhi-110001.
3. Smt. Nina Nigam, Principal Chief Commissioner of Income Tax, Department of Income Tax, NCR Building, Statute Circle, Janpath, Jaipur-302005 (Raj.)
4. Dr.C.Chandramouli, The Secretary, Ministry of Personnel, Public Grievances and Pensions, Department of Personnel & Training, North Block, Central Secretariat, New Delhi-110001.

...Respondents

(By Advocate: Shri Gaurav Jain for respondent No.3)

**ORDER (ORAL)**

**Per: Dinesh Sharma, Member (A)**

Heard.

(2)

2. On perusal of office order No.GO-3 of 2020 dated 27.08.2020 annexed with the reply filed by respondent No.3, we find that the order dated 29.05.2020 passed by this Tribunal in OA No.415/2019 has been complied with. Hence, the Contempt Petition is dismissed. Notices issued to the respondents are discharged.

(Hina P. Shah)  
Member (J)

(Dinesh Sharma)  
Member (A)

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